

34 (Harish Chanderpur of Bengal) then far flung areas will be linked with these highways?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). For the purpose of construction of roads, no area has so far been declared as "vulnerable area".

(c) This road, when constructed, would be a State road and it is the responsibility of the States concerned.

Cooptex Cloth lying Unsold

2971. SHRI C. N. VISVANATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that textiles valued at several lakhs of rupees of Cooptex cloth is lying in stock unsold causing hardship to the Handloom Industry;

(b) whether Government have taken any steps to promote and improve the sale of such cloth in United States of America and the United Kingdom;

(c) if so, the outcome of such steps; and

(d) the nature of emergency steps taken by Government to relieve the industry of its present stagnation?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) It is reported that stocks of handloom cloth worth Rs. 14 crores were carried by Cooptex in September/October, 1977.

(b) and (c). Two delegations, one to USA, UK and France and the other to Singapore, Malaysia, Japan and Indonesia were sponsored by the Government of Tamil Nadu. They have secured export orders worth Rs. 1 crore. Further exports may also be generated.

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(d) The Government of Tamil Nadu had sanctioned special rebate and Cooptex also extended such rebate at varying rates from time to time during the period from 3-9-1977 to 22-11-1977. This would have given some relief to the handloom industry.

Annual Expenditure incurred by the Salt Commissioner's Organisation

2972. SHRI K. T. KOSALRAM: Will the Minister of INDUSTRY be pleased to state:

(a) the total annual expenditure incurred by the Salt Commissioner's Organisation from 1948 to 1976;

(b) how is this expenditure met;

(c) whether any review has been undertaken to study the essentiality of such an expenditure taking into account the objective for which this organisation was set up; and

(d) if so, review has been undertaken, would Government restructure the set up to make the organisations an instrument for the development of salt industry?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) Rs. 25,02,87,468.

(b) The expenditure is met out of cess proceeds collected in accordance with Section 4(a) of the Salt Cess Act, 1953.

(c) and (d). The Review is in progress.

तेनूघाट सुपर थर्मल पावर स्टेशन

2973. श्री रामदास सिंह: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) तेनूघाट सुपर थर्मल पावर स्टेशन का निर्माण कार्य कब शुरू होगा ; और

(ख) इसमें बिलम्ब के क्या कारण हैं ?

ऊर्जा मंत्री (श्री पा० रामचन्द्रन) :

(क) और (ख). तेनुघाट में 210-210 मेगावाट को दो यूनिटों वाला एक ताप विद्युत् केन्द्र स्थापित करने के संशोधित प्रस्ताव को केन्द्रीय विद्युत् प्राधिकरण में जांच की जा रही है। राज्य में विद्युत् परियोजनाओं की स्वीकृति राज्य योजनाओं के ही एक भाग के रूप में, प्रत्याशित भार मांग को पूरा करने के लिए, केन्द्रीय विद्युत् प्राधिकरण द्वारा तकनीकी-आर्थिक स्वीकृति दे दिए जाने के बाद दी जाती है। इस समय यह बताना संभव नहीं है कि तेनुघाट ताप विद्युत् परियोजना पर कार्य कब शुरू होगा।

T.V. Centre at Jullundur

2974. SHRI IQBAL SINGH DHILLON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the former Minister Mr. I. K. Gujral of I and B Ministry had committed that the T.V. Centre at Jullundur would be completed and commissioned during the middle of 1977;

(b) reasons for delay in this regard; and

(c) the exact date of TV. Centre at Jullundur to come on air?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). According to the original schedule, the Jullundur T.V. Centre was to be commissioned in 1976-77. There has, however, been some delay, as the concrete T.V. tower, the first of its kind in India, had to be designed and the building and the tower had to come up in an integrated fashion. The building works could be

started only after the tower had reached certain stage. The studio equipments for which order was placed with M/s. BE in June, 1976 are expected to be received by middle of 1978, and the centre is now expected to be commissioned in 1978-79.

गुजरात में बन्द हुए उद्योगों की संख्या

2975. श्री अमर सिंह बी० राठवा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1977 में गुजरात में कितने उद्योग बन्द हुए हैं ;

(ख) गुजरात में कितने बड़े और छोटे उद्योगों को शुरू करने की मांग की गई है और सरकार की उस पर क्या प्रतिक्रिया है ;

(ग) क्या सरकार ग्रामीण उद्योग स्थापित करने में सहयोग देने को तैयार है और यदि हां, तो वह कौन से उद्योग शुरू करना चाहती है और उनमें कितने लोगों को रोजगार मिलेगा ; और

(घ) ये 'योजनाएं' कब तक शुरू की जायेंगी और इसके लिए अन्तिम दिनांक क्या रखी गई है ?

उद्योग मंत्री (श्री जार्ज फर्नानडिस) :

(क) और (ख): जानकारी इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

(ग) और (घ): खादी एवं ग्रामोद्योगों के लिए एक कार्यकारी दल का हाल में ही गठन किया गया है जो खादी एवं ग्रामोद्योगों के विकास के लिए विशेष कर के निम्नलिखित उद्योगों के विकास पर खास बल देते हुए